

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 215**

**110(ND)16**

**IA-335/2022**

**IN THE MATTER OF:**

**Ms. Chandra Bala Modi & Anr.**

**... Applicant/Petitioner**

**Versus**

**M/s. Synapse Communications Pvt. Ltd. &  
Ors.**

**... Respondent**

**Under Section: 241/242 Comp. Act.**

**Order delivered on 16.02.2024**

**CORAM:**

**SH. M.S.S. SUNDARAM  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/** : Adv. Rohan Chawla, Adv. Harshit Joshi  
**Petitioner**

**For the Respondent** : Adv. Ajay Garg for R-2 & R-4

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-335/2022**:- Ld. Counsel for the Applicant present physically and Ld. Counsel for the Respondent present through VC. Let the matter pleadings be completed before 26.02.2024. Post it before Regular Bench on 26.02.2024.

List on 26.02.2024.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(M.S.S. SUNDARAM)  
MEMBER (J)**